

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 647 of 2020

IN THE MATTER OF:

Mrs. Nishaat Saleem

...Appellant

Versus

Skylark Ithaca Buyers Welfare Association

...Respondent

Present:

For Appellant: Mr. Arun Kathpalia and Mr. Shashikiran Shetty, Sr. Advocates with Mr. Mahesh Thakur, Mr. Samarth Sreedhar, Ms. Deeksha and Ms. Shailja Das, Advocates.

For Respondent: Mr. Virender Ganda, Sr. Advocate with Mr. Vipul Ganda, Mr. Aman Choudhary and Ms. Anushka Sarker, Advocates for R-1.

Mr. Rajnish Sinha and Ms. Shreya Kohli, Advocates with Ms. Bhuvaneshwari Ramanathan for RP for R-2.

Mr. Abhishek Anand and Mr. Viren Sharma, Advocates for ICICI.

Mr. Abhijeet Sinha, Mr. Malak M Bhatt and Ms. Neeha Nagpal, Advocates for Intervenor.

With

Company Appeal (AT) (Insolvency) No. 682 of 2020 &
I.A. No. 2327 of 2020

IN THE MATTER OF:

ICICI Bank Ltd.

...Appellant

Versus

Skylark Ithaca Buyers Welfare Association & Ors.

...Respondents

Cont'd..../

Present:

For Appellant: Mr. Abhishek Anand and Mr. Viren Sharma, Advocates.

For Respondents: Mr. Virender Ganda, Sr. Advocate with Mr. Vipul Ganda, Mr. Aman Choudhary and Ms. Anushka Sarker, Advocates for R-1.

Mr. Rajnish Sinha and Ms. Shreya Kohli, Advocates with Ms. Bhuvaneshwari Ramanathan for RP for R-2.

Mr. Gopal Jain, Sr. Advocate with Mr. Ashish Verma, Mr. Farman Ali, Mr. Chandra Prakash and Mr. Sudhanshu Prakash, Advocates for R-3.

Mr. Abhijeet Sinha, Mr. Malak M Bhatt and Ms. Neeha Nagpal, Advocates for Intervenor.

With

**Contempt Case (AT) No. 31 of 2020 in
Company Appeal (AT) (Insolvency) No. No. 647 & 682 of 2020**

IN THE MATTER OF:

**Ramanathan Bhuvaneshwari,
Resolution Professional of Skylark Mansions Pvt. Ltd. ...Applicant**

Versus

Nishat Saleem & Anr. ...Contemnor /Respondent

Present:

For Appellant: Mr. Rajnish Sinha and Ms. Shreya Kohli, Advocates with Ms. Bhuvaneshwari Ramanathan, RP.

For Respondent: Mr. Shashikiran Shetty, Sr. Advocates with Mr. Mahesh Thakur, Advocate.

Mr. Virender Ganda, Sr. Advocate with Mr. Vipul Ganda, Mr. Aman Choudhary and Ms. Anushka Sarker, Advocates.

ORDER
(Through Virtual Mode)

26.02.2021: Heard Mr. Arun Kathpalia, Sr. Advocate representing Appellant in Company Appeal (AT) (Insolvency) No. 647 of 2020. Hearing remained inconclusive.

Post this bunch of appeals for further hearing on **1st March, 2021 at 12:00 Noon.**

Endeavours will be made to conclude the hearing.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

am/gc